

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.40 (1)-HCT/Judl/ROSTER/2016/ 11706

9th December, 2016

NOTIFICATION

In view of the Notification dated 09.12.2016, issued by the High Court of Tripura, declaring 12.12.2016 as Holiday on account of Birthday of Prophet Mohammad instead of 13.12.2016, it is hereby notified that all the cases fixed to be listed before the Hon'ble Court on 12.12.2016 (Monday) shall now be listed before the Hon'ble Court on 13.12.2016 (Tuesday).

By Order,

sd/-

(D. Debarma)
Deputy Registrar (Judicial)

No.F.40 (1)-HCT/Judl/ROSTER/2016/ 11707-11821

9th December, 2016

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

(D. Debarma)
Deputy Registrar (Judicial)